

APPROPRIATION (RAILWAYS) No. 5, ACT, 2006
50 of 2006

[December 17th, 2006]

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APPROPRIATION (RAILWAYS) No. 5, ACT, 2006
50 of 2006

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An Act to provide for authorisation of appropriation of moneys out of the consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2005 in excess of the amounts granted for those services and for that year. BE it enacted by Parliament in the Fifty-seventh Year of the Republic of India as follows:--

1. Short title :-

This Act may be called the Appropriation (Railways) No. 5 Act, 2006.

2. Issue of Rs. 2151,98,66,700 out of the Consolidated Fund of India to meet certain expenditure for the year ended on the 31st day of March, 2005 :-

From and out of the Consolidated Fund of India, the sums specified in column 3 of the Schedule amounting in the aggregate to the sum of two thousand one hundred and fifty-one crores ninety-eight lakhs sixty-six thousand and seven hundred rupees shall be deemed to have been authorised to be paid and applied to meet the amounts spent for defraying the charges in respect of the services relating to Railways specified in column 2 of the Schedule during the financial year ended on the 31st day of March, 2005, in excess of the amounts granted for those services and for that year.

3. Appropriation :-

The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of India under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 2005.

SCHEDULE 1

FIRST SCHEDULE

THE SCHEDULE <i>(See sections 2 and 3)</i>		
1.	2.	
No. of Vote	Services and purposes	
		Voted b Parliame

		Rs.
3.	General Superintendence and Services on Railways	6,00,07,1
4.	Repairs and Maintenance of Permanent Way and Works	22,63,70,
5.	Repairs and Maintenance of Motive Power	13,73,45,1
6.	Repairs and Maintenance of Carriages and Wagons	53,93,22,8
9.	Operating Expenses -- Traffic	48,14,51,1
10.	Operating Expenses -- Fuel	60,20,84,0
11.	Staff Welfare and Amenities	7,27,14,9
13	Provident Fund, Pension and other Retirement Benefits	
14	Appropriation to Funds	479,09,54,1
16	Assets -- Acquisition, Construction and Replacement - Capital	
	1458,97,03
	Total	2149,99,53

